

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

I.A. 4/2015 In Civil Appeal

No. 316/2013

RAJ KUMAR SINGH & ORS.

VERSUS

Appellant(s)

STATE OF U.P. & ORS.

Respondent(s)

(For early hearing and office report)

I.A. 2/2015 In Civil Appeal No. 445/2013

(For early hearing and office report)

I.A. 3/2015 In Civil Appeal No. 446/2013

(For early hearing and office report)

Date : 30/11/2015

These applications were called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

Mr. Rajesh Sharma, Adv.
Mr. Rajeev Kumar Gupta, Adv.
Md. A. Ansari, Adv.
Mr. J.P. Mishra, Adv.
Mr. Balraj Dewan, Adv.For Appellant(s)/
Respondent(s)Mr. Rajesh Sharma, Adv.
Md. A. Ansari, Adv.
Ms. Shalu Sharma, Adv.

For Respondent(s)

Mr. Ameet Singh, Adv.
Dr. Sandeep Singh, Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.

Mr. Vikrant Singh Bais, Adv.

Mr. Ravinder Kumar, Adv.

UPON hearing the counsel the Court made the following

Signature Not Verified

O R D E R

Digitally signed by

Dismissed.

Ramana Venkata Ganti

Date: 2015.12.03

11:21:59 IST

Reason:

[Charanjeet Kaur]
A.R.-cum-P.S.[Vinod Kulvi]
Asstt. Registrar